NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH - CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI PANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 08/02/2018	AT 10.30 AM
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/197/2016	
NAME OF THE PETITIONER(S)		Iolding Pte. Ltd & another
NAME OF THE RESPONDENT(S) others	: M/s Mamallapuram De	velopment Private Limited & 8
UNDER SECTION	: 397/398 of CA 1956 and	1 58/59 of CA 2013
S.No. Name (in Capital)	Represented by	Signature
, S.VARSHA	for the Repair	& Shahe
For K. RAMASAMY. S. Avanindan For For MALL Assured	for Petito Lev	<u></u>
M. Ras hon Ahow	Jan- Ro	M. Ray M
for cibi vishno 4. Sunitha Hk For Indhumathy	for R3 to R6	Memantak
ORDER		

Counsel for both the parties present, prayed for time to make final submissions. At request, time is extended. Put up on 09.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)